

**THE HIGH COURT OF MANIPUR**  
**AT IMPHAL**

**NOTIFICATION**

Imphal, the 27<sup>th</sup> October, 2018

No.HCM/E-32/2015-Estt/Pt.-I/

Hon'ble the Chief Justice is pleased to reconstitute

the Computer Committee of the High Court as follow:

- |   |                      |
|---|----------------------|
| 1. Hon'ble Mr. Justice Kh. Nobin Singh          | - Chairman           |
| 2. The Central Project Co-ordinator, eCourt MMP | - Secretary          |
| 3. Shri. Th. Shantikumar Singh, System Analyst  | - Member (Technical) |
| 4. Shri. Th. Saratkumar Singh, Programmer       | - Member (Technical) |
| 5. Shri. Roshan Oinam, Court Manager            | - Member (Technical) |

Sd/-

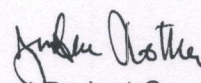
Central Project Co-ordinator  
High Court of Manipur

Endt. No.HCM/E-32/2015-Estt/Pt.-I/ 23032-47

Dated 27<sup>th</sup> October, 2018

Copy to:

1. All the District and subordinate courts and Tribunal.
2. The Registrar (Judl.)/(Admn./PM&P), High court of Manipur.
3. The Joint Director, Manipur Judicial Academy.
4. The Joint Registrar (Admn./PM&P), High court of Manipur.
5. The Deputy Registrar (Judl.)/(ACs.&P)/(Admn.), High court of Manipur.
6. The Principal Secretary to Hon'ble the Chief Justice, High Court of Manipur
7. The Assistant Registrar (I/II/III), High Court of Manipur.
8. The Librarian-cum-Research Officer, High Court of Manipur.
9. The Private Secretary to Hon'ble Mr. Justice Lanusungkum Jamir.
10. The Private Secretary to Hon'ble Mr. Justice Kh. Nobin Singh.
11. The Private Secretary to the Registrar General, High court of Manipur.
12. The System Analyst, High court of Manipur.  
- He is directed to upload the order in the official website.
13. To all the Members (Technical) of Computer Committee.
14. All The Supdt./Stamp Reporter/Court Officers/Protocol Officer, High Court of Manipur.
15. All the Court Managers/System Officer, High Court of Manipur.
16. The Notice Board/Concerned file.



Central Project Co-ordinator  
High Court of Manipur